

Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 11-07-2025 To 11-07-2025~All rows are shown

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	CO	2545/2025	JAYASRI GHOSH Mobile:9007343521 Email:CHAMBERSOFSAMIMAHAMMED@GMAIL.COM	AMBIYA KHATUN	11-08-2025	WRONG DISTRICT MENTIONED IN THE PETITION
2	CPAN	1274/2025	ANIL BAG Mobile:9733936599 Email:ROYARIJIT992@GMAIL.COM	TARAK NATH SARKAR	11-08-2025	NO ORDER PHOTOCOPY ATTACHED TO SYNOPSIS
3	CRM (A)	2469/2025	ASHIKUR RAHAMAN @ ASIKUL RAHAMAN Mobile:9804578330 Email:SUMAN1989@GMAIL.COM	SUMAN MAJUMDER	08-08-2025	1) ... VIOLATION OF ORDER DT. 18-04-2022 IN CRA(DB) 29/2022 AT PAGE 2,3,19,20,23,P3 AND OTHERS ANNEXURES , PETITION (ATTACH IN ENVELOPE)
4	CRM (A)	2471/2025	NAJIR HOSSAIN AND ANR Mobile:9433061330 Email:SUJATADAOFFICIAL@GMAIL.COM	SUJATA DAS	08-08-2025	1) ... HIGH COURT REJECTIONS DETAILS NOT MENTIONED AT PARAGRAPH ONE (CRM (A)/2313/2025)....
5	CRM(M)	1059/2025	SUFAL NASKAR @ BAPAN Mobile:9831824475 Email:KALYANBHATTACHARJEE99@GMAIL.COM	KALYAN KUMAR BHATTACHARJEE	01-08-2025	1) WRONG DECLARATION IN 1ST PARAGRAPH. 2) MENTION S.C. CASE NO. IN 1ST PARAGRAPH.
6	CRM(M)	1061/2025	XXXX Mobile:9875619860 Email:ADVAYANMONDAL1996@GMAIL.COM	AYAN MONDAL	01-08-2025	1) V.G. SCHOOL NAME HAS BEEN DISCLOSED IN PETITION AND IN MANY PAGES OF ANNEXURES.
7	CRM(M)	1065/2025	CHANDRIKA YADAV @ CHANDRIKA JADAV Mobile:7001215016 Email:SUJOYLAW@GMAIL.COM	SNEHA SRIVASTAV	01-08-2025	LD ADVOCATE DECLARATION REQUIRED IN 1ST PARA. AS IN CERTIFIED COPY OF IMPUGNED ORDER OF LD TRIAL COURT, CASE YEAR IS WRONGLY MENTIONED
8	CRM(M)	1067/2025	XXXX Mobile:9674677962 Email:MSOMA.LAW@GMAIL.COM	SOMA MAL	01-08-2025	LD TRIAL COURT CASE TYPE MENTIONED IN PETITION NOT MATCHING WITH IMPUGNED ORDER COPY.
9	CRM (NDPS)	872/2025	LATIB SEKH Mobile:7980309729 Email:ADVAVILASHTRIPATHI@GMAIL.COM	AVILASH TRIPATHI	01-08-2025	MENTION PTN CASE NO IN 1ST PARA.
10	CRR	2998/2025	AYANABH DEBGUPTA AND ANOTHER Mobile:9007510101 Email:ARITRABHATTACHARYA11@GMAIL.COM	ARITRA BHATTACHARYA	01-08-2025	VAKALATNAMA DEFECTIVE

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
11	CRR	3013/2025	M/S. BENGAL ESSENCE STORE AND ANOTHER Mobile:9674047488 Email:AMRIN.ADV@GMAIL.COM	AMRIN KHATOON	01-08-2025	NAME OF THE COMPANY IS MISSING IN THE VAKALATNAMA.
12	CRR	3023/2025	SANKAR KUMAR ROY Mobile:9330292749 Email:AVIDIPKUNDU@GMAIL.COM	AVIDIP KUNDU	01-08-2025	WRONG DISTRICT MENTIONED IN THE 1ST PAGE, AND G.R (S) CASE TYPE WITH CASE NO SHOULD ALSO BE WRITTEN IN THE CAUSE TITLE, AND ADDRESS OF THE RESPONDENT NO 2 IS MISSING.
13	WPA	15443/2025	JANHABI PAN Mobile:9433303823 Email:SANTIMAY45@GMAIL.COM	SANTIMAY BHATTACHARYYA	11-08-2025	STAMP PUNCHING IN VOKA MISSING
14	WPA	15476/2025	PEOPLE FOR ANIMALS HOOGHLY Mobile:9830323520 Email:ADVOCATEJAGANNATHGANGULY@GMAIL.COM	JAGANNATH GANGULY	11-08-2025	INITIAL PAGES NOT IN PROPER ORDER
15	WPA	15500/2025	SANJIB PAL Mobile:9051419091 Email:SUSMITA.BASU1976@GMAIL.COM	SUSMITA DEY (BASU)	11-08-2025	INDEX NOT FILLED UP
16	WPA	15527/2025	M/S. CHANDAN CHATTERJEE Mobile:8617311418 Email:JUIJANA143@GMAIL.COM	JUI JANA	11-08-2025	PETITIONER DISTRICT NAME INCOMPLETE
17	WPA	15586/2025	APURBA KUMAR JANA Mobile:9239314051 Email:SKMOINUDDIN390@GMAIL.COM	SK.MOINUDDIN	11-08-2025	INITIAL PAGES NOT IN PROPER ORDER
18	WPA	15619/2025	SAYANTANI BAG @ SAYANTAI PRAMANICK Mobile:7044002257 Email:SOBHANMAJUMDER8@GMAIL.COM	SOBHAN MAJUMDER	09-08-2025	SUB CATEGORY CODE AND SYNOPSIS DOES NOT TALLY WITH THE SUBJECT MATTER
19	WPA(H)	57/2025	KARIMA PAK Mobile:8017163402 Email:SUMALYA7688@GMAIL.COM	SUMALYA CHAKRABORTY	09-08-2025	1. SUB CATEGORY CODE WRONG 2.RESPONDENT SL NO. WRONG AFTER 4 3. COURT FEES EXEMPTED STAMP IS MISSING 4.PETITIONER SIGNATURE XEROX COPY DOES NOT ALLOWED IN 2ND JUDGES COPY
20	WP.CT	151/2025	RAJ KUMAR YADAV @ R.K.YADAV Mobile:9432263458 Email:ADV.SSAMANTA@GMAIL.COM	SOHINI SAMANTA	11-08-2025	PETITIONER AND RESPONDENT 3 TO 7 DISTRICT NAME INCOMPLETE
21	WPLRT	108/2025	SHALIMAR WIRES INDUSTRIES LIMITED AND ANR. Mobile:9830452484	SAOLINI BOSE	11-08-2025	RESPONDENT 5 AND 6 DISTRICT MISSING

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
			Email:DALIMBOSE2804@GMAIL.COM			

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